

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1461/2024 in CP(IB) No.376/7/HDB/2018
NAME OF THE COMPANY	Sagar Infra Rail International Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sagar Infra Rail International Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1461/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

This application has been moved by the Liquidator to take on record the 14th Progress report. Keeping in view the averments made in the application, the report is taken on record. Accordingly, this application is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)